Annexure - 4

Name of the Corporate Debtor: Ashiana Landcraft Realty Private Limited; Date of commencement of CIRP: 11/01/2022; List of creditors as on: 15/03/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC					
1	Ashiana Homes Private Limited	24-Jan-22	779,849,000	-	NCDs and OCDs	-	**YES**	-	-	-	-	779,849,000	-
2	Landcraft Developers Private Limited	25-Jan-22	150,714,000	-	OCDs	-	**YES**	-	-	-	-	150,714,000	-
3	Ashiana Dwellings Pvt Ltd	25-Jan-22	2,170,000	-	Surety bond	-	**YES**	-	-	-	-	2,170,000	-
4	Landcraft Projects Private Limited	25-Jan-22	629,562,000	-	NCDs	-	**YES**	-	-	-	-	629,562,000	-
5	Ashish Sharma	17-Feb-22	2,829,829	1,635,842	Others (Note 2)	-	**NO**	-	-	-	-	1,193,987	
6	Mrs. Ambica Pruthi and Mr. Raghav Rastogi	22-Feb-22	7,578,768	3,056,212	Others (Note 2)	-	**NO**	-	-	-	-	4,522,556	
7	Mr. Krishna Kumar Agarwal	17-Feb-22	11,611,000	9,763,025	Others (Note 2)		**NO**	-	-	-	-	1,847,975	
								-	-	-	-		
	TOTAL		**1,584,314,597**	**14,455,079**	**-**	**-**		-	-	-	-	**1,569,859,518**	**-**

General Notes:-

1. The best estimate of the amount of the claims including security interests have been made based on the available information. As per regulation 14, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

2. "Others" includes those cases in which homebuyers had entered into a buy-back arrangement and surrendered their flats OR cases involving Expression of Interest ('EOI') arrangement.